

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
Circuit Bench at Nainital (Uttarakhand)**

Item No. 7

CCP No. 331/107/2018
O.A. No. 331/11/2014

**S.C.N. Srivastava Vs. Ajay Narayan Jha, Secretary
M/o Environment and others**

Dt.22.10.2018

Hon'ble Mr. Justice Bharat Bhushan, J.M.
Hon'ble Ms. Aradhana Johri, Pati, A.M.

List revised. No one is present on behalf of the applicant. Sri K.P. Singh and Sri L.P. Tiwari is present for respondents. On the last occasion, i.e. on 29.8.2018, counsel for applicant was directed to amend the pleadings but he has not done and notice issued to Sri A.K. Jha has been received unserved. Contempt is dismissed for non-prosecution.

A.M.

J.M.

HLS/-

